

(b) and (c). Import of stainless steel scrap is canalised through the Metal Scrap Trading Corporation. Information regarding quantity of scrap imported during April-September, 1982, at what rate etc. is being collected and shall be laid on the Table of the House.

### **Credit given by R.B.I. to States for purchase of paddy and Jawar**

2101. SHRIMATI JAYANTI PATNAIK : Will the Minister of FINANCE be pleased to state :

(a) whether Reserve Bank of India has given credit to some States to purchase paddy and jawar ;

(b) if so, the names of the States which have availed of the credit from the RBI to buy paddy and jawar ;

(c) the amount of credit given to each of those States in 1982-83 and

(d) the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY):

(a) to (d). The Reserve Bank of India has authorised limits aggregating Rs. 522.30 crores to be made available by banks to the State Governments of Assam, Andhra Pradesh, Bihar, Gujarat, Haryana, Himachal Pradesh, Karnataka, Kerala, Maharashtra, Orissa, Madhya Pradesh, Punjab, Tamil Nadu, Uttar Pradesh and the Union Territory of Pondicherry for financing procurement of food grains including paddy and jawar etc. under the food consortium arrangements for Kharif 1982-83 season.

### **Policy Regarding Overdrafts by States**

2102. PROF. MADHU DAN-DAVATE : Will the Minister of FINANCE be pleased to state :

(a) what is the recent policy announcement regarding the overdrafts by various states ;

(b) whether the States have welcomed the new policy; and

(c) whether there have been any constraints in the implementation of the new policy regarding overdrafts by various States ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE):

(a) The Overdraft Regulation Scheme in force is as under :

(i) If a State Government is indebted to the Reserve Bank of India for over 45 days, even with in the limits of the Ways and Means advance, the position will be discussed with the State Government, initially at the official level to rectify the imbalance and, if necessary, at the level of the Chief Minister to devise such corrective measures as may be called for ; and

(ii) As soon as any State Government has availed itself of 75% of the authorised ways and means limit, the RBI will caution the State Government and, if despite such caution, the State Governments account is over-drawn for more than 7 working days, the RBI will suspend payments of the State Government which will not be resumed until after the overdraft has been cleared.

(b) The Union Finance Minister wrote to all the Chief Ministers explaining the policy decision of the Government of India regarding

Overdraft Regulation Scheme. Replies have been received from all the State Governments and none of them has opposed the arrangements proposed.

(c) Does not arise.

**मिलों द्वारा भारतीय रूई निगम से रूई की खरीद**

2103. श्री निहाल सिंह : क्या वाणिज्य मंत्री मिलों के कपास की सप्लाई लेने से इन्कार किये जाने के बारे में 22 अक्टूबर, 1982 के अतारंकित प्रश्न संख्या 3267 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने उन कारणों की जांच की है जिनके कारण कुछ मिलों ने भारतीय रूई निगम से रूई खरीदने से इन्कार कर दिया था और यदि हां, तो तत्सम्बन्धी ब्यांरा क्या है ;

(ख) प्रत्येक मिल ने भारतीय रूई निगम से कितनी मात्रा में रूई की मांग की थी और क्या मिलों ने निगम के पास कुछ अग्रिम धनराशि भी जमा कराई गई थी; और

(ग) भारतीय रूई निगम ने देशवार कितनी मात्रा में रूई का आयात किया है ?

वाणिज्य मंत्रालय में राज्य मंत्री (श्रीमती राम दलारी सिन्हा): (क) और (ख) अलग अलग मिलों को भारतीय रूई निगम द्वारा रूई की बिक्री, जिन में ये शर्तें भी शामिल हैं जिन पर एसी बिक्रियां की जाती हैं, भारतीय रूई निगम के रोजमर्रा के वाणिज्यिक कार्यों के क्षेत्राधिकार में आती हैं और सरकार द्वारा उनके बारे में जांच नहीं की गई है। जितनी हानि उठाई गई है उसका मामला तथा उससे सम्बन्धित अन्य मामले भारतीय रूई निगम और उन मिलों के बीच विवादग्रस्त हैं जिनके नाम 22 अक्टूबर, 1982 को पछे गये अतारंकित प्रश्न सं. 3267 के उत्तर में बताये गये

हैं। भारतीय रूई निगम ने अपने द्वारा उठाई गई हानि की वसूली के लिये मिलों के विरुद्ध पहले ही मुकदमे दायर कर दिये हैं।

(ग) एक विवरण संलग्न है।

**विवरण**

देश	मात्रा (170 किग्रा. की प्रत्येक, गांठों में)
सूडान	2,67,870
तंजानिया	80,428
ईरान	4,645
यूनान	1,468
टर्की	42,828
सं. रा. अमरीका	3,84,615
पश्चिम अफ्रीका	5,333
अफगानिस्तान	53,730
हॉट्टल अमरीका	20,000
सैंट्रल दक्षिण अमरीका	26,470
ग्वाटेमाला	75,454
निकर गावा	51,340
मैक्सिको	34,560
ब्राजील	44,800
पारीगुआ	17,920
सेंविगत संघ	47,000
अर्जेन्टीना	12,800
योग	11,61,261

स्रोत : भारतीय रूई निगम।